## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/277/ (IB)/2017

NAME OF THE PETITIONER(S)

: BYGGING INDIA LTD

NAME OF THE RESPONDENT(S)

: CONSOLIDATED CONSTRUCTION CONSORTIUM LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1) R. Parthusarrathy

Abhinou Parthosarathy 2. PREETHU. S. ARAKU

for & KARMIKEI BALAN

Counsel for Respondent Reget &

## **ORDER**

The counsel for both of the parties present. Counsel for the petitioner submitted that the settlement talks are in progress and prays for filing Memorandum of Compromise. At request, time is enlarged. Put up on 06.09.2017 at 10.30

A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) hv

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)